

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 1385
TO BE ANSWERED ON- 13/02/2025

GUIDELINES FOR PREPARATION OF SCP AND TSP

1385. SHRI BHAUSAHEB RAJARAM WAKCHAURE:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether any guidelines have been issued to the concerned Ministries of the Union Government and the State Governments for preparing the Special Component Plan (SCP) and the Tribal Sub-Plan (TSP) and ensuring that the allocation of funds is in proportion to the percentage of population and the said amount is not diverted and is used as per the requirement;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether the said guidelines are being followed by the Ministries of the Union Government and the State Governments; and

(d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a): Yes. Revised Guidelines for implementation of Tribal Sub-Plan (TSP) by the States/UTs were issued by Planning Commission on 18.06.2014. Guidelines for DAPST/TSP earmarking of funds by the obligated Central Ministries/Departments were issued in 2017 by NITI AAYOG.

(b): The State/UT TSP Guidelines of 2014, stated above, states that the funds under TSP are to be earmarked from the total plan outlays (not excluding the investments under externally aided Projects-EAPs and any other scheme), not less than the population proportion of STs in State and in tune with problem share of the ST population. Further, to ensure non-divertibility, funds under TSP shall be earmarked under a separate Minor Head below the functional major Head/Sub-Major Heads. As per the guidelines issued by NITI Aayog in 2017, 41 Central Ministries/Departments are allocating certain percentage of their total scheme budget every year for tribal development. For proper accounting and monitoring and to ensure their non-diversion to any other Scheme, funds allocated under DAPST are shown by all the Ministries/Departments under the minor head '796' below the functional major head / sub major head in their Detailed Demands for Grants.

(c) & (d): To monitor DAPST/TSP funds of the obligated Central Ministries/Departments, Ministry of Tribal Affairs has developed STC MIS Portal with web address: <https://stcmis.gov.in>. For monitoring State TSP, the Ministry launched a Portal (<https://statetsp.tribal.gov.in>) in October 2024. The details of Central and State TSPs are available on these Portals.
